

F. No. J-11014/1/2017-Judl.(Part-3)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 21<sup>st</sup> December, 2017

**ORDER**

The President is pleased to engage Shri G. Karthikeyan, Advocate as Assistant Solicitor General of India for the High Court of Madras at Chennai with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

**HIGH COURT OF MADRAS AT CHENNAI**  
**ASSISTANT SOLICITOR GENERAL OF INDIA**

Name (Shri)	Contact details	Enrollment No.
G. Karthikeyan	No. 7, Seyur Parthasarathi Street, Nelvayal Road, Perambur, Chennai- 600011. Mob: 9445758059, 9381017658 Tel. 044-25512195, 43529385 Email: <a href="mailto:oykeyan@gmail.com">oykeyan@gmail.com</a>	605/1987

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

*Inder Kumar*  
21.12.17  
(Inder Kumar)  
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court of Madras at Chennai.
5. Shri G. Karthikeyan, Asstt. SGI, at the address as mentioned above.
6. Shri Su. Srinivasan, Advocate (ex-Asstt. SGI, High Court of Madras at Chennai) for information & with request to immediately hand over all the files lying with him (if any) and pertaining to Central Govt. litigation, to the above Asst. SGI, Shri G. Karthikeyan.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI, Shri G. Karthikeyan, w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

*K. Gaurva*  
for Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in